

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).4399/2023

ASHUTOSH KUMAR UPADHYAY &amp; ORS.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ORS.

RESPONDENT(S)

[ PART HEARD BY :- HON'BLE AUGUSTINE GEORGE MASIH AND HON'BLE  
SUNITA AGARWAL, JJ. ]

IA No. 82897/2022 - APPLICATION FOR PERMISSION  
IA No. 40763/2022 - APPLICATION FOR PERMISSION  
IA No. 215635/2026 - APPLICATION FOR VACATION OF INTERIM ORDER  
IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 107418/2021 - EXEMPTION FROM FILING O.T.  
IA No. 271768/2025 - EXEMPTION FROM FILING O.T.  
IA No. 107567/2022 - EXEMPTION FROM FILING O.T.  
IA No. 233246/2023 - INTERVENTION/IMPLEADMENT  
IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 25729/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION  
IA No. 107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

C.A. No. 4400/2023 (III-A)

IA No. 84267/2022 - APPLICATION FOR PERMISSION  
IA No. 84265/2022 - APPLICATION FOR PERMISSION  
IA No. 107343/2021 - EXEMPTION FROM FILING O.T.  
IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 107341/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No. 4401/2023 (III-A)

IA No. 119307/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 119305/2021 - EXEMPTION FROM FILING O.T.

Date : 15-10-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH  
HON'BLE MRS. JUSTICE SUNITA AGARWAL

Signature Not Verified  
Digitally signed by  
NAVEEN D  
Date: 2026.10.15  
17:29:15  
Reason: I

For Appellant(s) :

Mr. Sanjay Kumar Dubey- 2228, AOR  
Mr. Rakesh Kumar Tewari, Adv.

Ms. Shuchi Singh, Adv.  
Mr. Vivek Kumar Pandey, Adv.  
Mr. Devendra Kumar Shukla, Adv.  
Ms. Shivani Mishra, Adv.  
Mr. Ujjwal Kumar Dubey, Adv.  
Mr. Aayush Kesharwani, Adv.  
Mr. Pramod Kumar Mishra, Adv.  
Mr. Kanchan Kumar Jha, Adv.  
Mr. Sanskar Tiwari, Adv.  
Ms. Sandal Praveen, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Rajendra Singh Chauhan, Adv.

M/S. Mukesh Kumar Singh And Co.- 2589, AOR  
Mr. Mukesh Kumar Singh, Adv.  
Mr. Vipin Sandhu, Adv.  
Mr. Jeetendra Kumar, Adv.  
Ms. Komal Singh, Adv.  
Ms. Kajal Rani, Adv.  
Mr. Kadam Hans, Adv.  
Mr. C.m.dwivedi, Adv.  
Mr. Rahul Saini, Adv.  
Mr. Chandrakant S Sarkar, Adv.  
Mr. Sabyasachi Dubey, Adv.  
Mr. Divyanshu Saraswat, Adv.

Mr. C.A.sundaram, Sr. Adv.  
Mr. Dr.A.M.singhvi, Sr. Adv.  
Mr. Veera Raghavan, Sr. Adv.  
Mr. Purushottam Sharma Tripathi- 1903, AOR  
Mr. Ravi Chandra Prakash, Adv.  
Ms. Vani Vyas, Adv.  
Mr. Abhishek Tripathi, Adv.  
Mr. Prakhar Singh, Adv.  
Mr. Zafar, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. L.Nithiram Sharma, Adv.  
Mr. Lokesh Kumar Choudhary, Adv.

Mr. Huzefa A. Ahmadi, Sr. Adv.  
Mr. Kripa Shankar Prasad- 2352, AOR  
Mr. Manvendra Kumar Tripathi, Adv.  
Mr. Mohd Ainul Ansari, Adv.  
Mr. Ashray Chopra, Adv.  
Mr. Indra Bhushan Prasad, Adv.  
Mrs. Rashmi Naraina, Adv.  
Mr. Mohit Kumar, Adv.

For Respondent(s) :

M/S. Mukesh Kumar Singh And Co.- 2589, AOR  
Mr. Pawan Kumar Dhiman, Adv.  
Mr. Sanjay Kumar Jha, Adv.

Mr. Chirayu Sharma, Adv.  
Mr. C.m.dwivedi, Adv.  
Mr. J S Marahatta, Adv.  
Mr. Rahul Marahatta, Adv.  
Mr. Saroj Kumar Sinha, Adv.  
Mr. Narendra Kumar Goyal, Adv.  
Mr. Harsh Pratap Singh, Adv.  
Mr. Shantanu Jugtawat, Adv.  
Mr. Subodh, Adv.  
Mr. Anil Kumar Sagar, Adv.

Mr. Amit- 2965, AOR

Ms. Aishwariya Bhati, A.S.G.  
Mr. Pradeep Misra- 510, AOR  
Mr. Daleep Dhyani, Adv.  
Mr. Suraj Singh, Adv.  
Mr. Manoj Kumar Sharma, Adv.  
Mr. Anupam Misra, Adv.  
Ms. Disha Jham, Adv.  
Mr. Abhilash Kumar Singh, Adv.  
Mr. Abhitosh Kr. Singh, Adv.  
Ms. Shreyasi Aggarwal, Adv.

Mr. Manoj K. Mishra, AOR  
Mr. Umesh Dubey, Adv.  
Ms. Madhulika, Adv.  
Mr. Amrendra Kumar Singh, Adv.  
Mr. Amulya Dev Mishra, Adv.  
Ms. Shriji Mishra, Adv.  
Mr. Shashank Tiwari, Adv.  
Mr. Sarthak Tiwari, Adv.

Mr. Gaurav Dhingra- 1789, AOR  
Mr. Shashank Singh- 3052, AOR

Mr. Vikas Singh, Sr. Adv.  
Mr. Rakesh Khanna, Sr. Adv.  
M/S. Karanjawala & Co.- 1707, AOR  
Mr. Shyamsuman Singh, Adv.  
Ms. Dipika Kalia, Adv.  
Ms. Babita Rawat, Adv.  
Mr. Aditya Push Kal Khanna, Adv.  
Mr. Abhay Singh, Adv.  
Mr. Sudip Chandra, Adv.  
Ms. Khushi, Adv.  
Ms. Arushi Jindal, Adv.  
Mr. Devender N Grover, Adv.  
Ms. Vijay Lakshmi Grover, Adv.  
Ms. Neelakshi Sharma, Adv.  
Mr. Govind Kasht, Adv.

**O R D E R**

1. Heard learned senior counsel/counsel appearing for the respective parties.
2. Hearing concluded.
3. Reserved for judgment.
4. The parties are at liberty to file written submissions on or before 27.10.2026.

(D. NAVEEN)  
COURT MASTER (SH)

(MAYA KUMARI)  
COURT MASTER (NSH)